

and the number of industrial units set up in the State under this scheme, and

(b) the number of such units set up in the State during the year 1973-74?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI) (a) Rs 13.28 lakhs and Rs 12 lakhs by way of loans were released to West Bengal State during 1972-73 and 1973-74 respectively towards loan to the State under the Rural Industries Project Programme 4247 industrial units were assisted to come up in the State by the end of March, 1973

(b) Number of units set up under the programme during 1973-74 will depend on the quantum of Central loan provided to that State credit facilities available from financial institutions and the entrepreneurs own funds available for investment. Taking into account the past trends and the normal rate of growth it is expected that about 550 to 600 new units may come up in the existing Projects in the State

#### Licences for keeping stock of Cement in West Bengal

2980 SHRI A K M ISHAQUE Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state

(a) the number of persons issued licences for keeping stocks of cement in West Bengal;

(b) the quantity of cement supplied by Government to the stockists during the last five months, and

(c) whether large scale black marketing in cement is going on in the State?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI M B RANA) (a) 1956

(b) During the period July—December, 1973, the quantity of cement allotted to the stockists under the Free Sale category was 1,50,500 tonnes.

(c) While no specific complaints have come to notice, some black-marketing is not unlikely. However as a measure to prevent possible black-marketing, the State Government has instructed the stockists to report the arrival of cement within 24 hours of receipt to the local authorities

#### Ramanthali Puyyannur Local Telephone link

2981 SHRI C H MOHAMED KOYA Will the Minister of COMMUNICATIONS be pleased to state

(a) whether the Ramanthali Panchayat represented to him to make the calls from Ramanthali to Puyyannur local, and

(b) if so, the decision taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF SHER SINGH) (a) Ramanthali Panchayat represented to the Postmaster General Kerala and the Hon member also wrote a letter to the Minister

(b) The Minister informed the hon member about the decision taken by him in this case through his letter dated July 21, 1973. As the distance of the village was more than 5 Kilometres from the exchange at Puyyannur, and the two places do not form a part of the same Panchayat, the calls from Ramanthali to Puyyannur could not be treated as local calls